

**(Open Court)**

**Central Administrative Tribunal,  
Allahabad Bench, Allahabad**

**M.A. No. 330/00963/2021  
In Dy. No. 330/01382/2021**

**This the 1st day of July, 2021.**

**Hon'ble Mrs. Justice Vijay Lakshmi, Member (J)  
Hon'ble Mr. Devendra Chaudhary, Member (A)**

Prayag Singh (Postal Assistant (Terminated) Head Post Office, Bareilly, Resident of Mohalla Ram Nagar Colony, Road No.1, in front of Ravi General Store, Izzat Nagar, Bareilly.

Applicant

By Advocate: None

**Versus**

1. Union of India through its Secretary, Ministry of Communication & Information Technology, Department of Posts, Dak Bhawan, Sansad Marg, New Delhi.
2. Chief Post Master General, Department of Posts India, U.P. Circle, Lucknow.
3. Director Postal Services, Department of Posts, Bareilly Region, Bareilly.
4. Senior Superintendent of Post Offices, Bareilly Division, Bareilly.

Respondents

By Advocate: Sri Chakrapani Vatsyayan

**ORDER**

**By Hon'ble Mrs. Justice Vijay Lakshmi, Member (J)**

M.A. No. 963/2021 is a delay condonation application filed in the instant Dy. No. 1382/2021.

2. No one is present on behalf of the applicant even in the revised call.
2. Sri Chakrapani Vatsyayan, learned counsel for respondents is present in court since morning.

3. The order sheet shows that even on previous date, no one was present on behalf of the applicant.

4. Today also, as no one is present on behalf of the applicant to press M.A. No. 963/2021 and Dy. No. 1382/2021, both are dismissed for want of prosecution.

5. No order as to cost.

6. Hon'ble Mr. Devendra Chaudhry, Member (Administrative) has consented to this order during virtual hearing.

**(Devendra Chaudhry)**  
**Member (A)**

**(Justice Vijay Lakshmi)**  
**Member (J)**

**HLS/-**